


IN THE HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE 19/2016-17(Purchase Cell)

Quotation are invited from reputed firms / Suppliers, authorized dealers having local shops for supply of 60 pieces Havells Make Air Purifier for use at the Official Chambers and Residential office of Hon'ble Judges of this Court, as also having financial capacity to execute the orders for supply of the articles in time.

The tender must reach this Court within **one week** from the date of display. This advertisement can also be downloaded from the website of Patna High Court: - <http://patnahighcourt.bih.nic.in>.

Terms and Conditions:-

- (I) The articles should be in good condition .
- (II) The rate quoted in tender should be exclusive of all taxes.
- (III) No advance payment shall be made.
- (IV) The firms shall submit their bill in triplicate at the time of supply of articles.
- (V) The Court reserve the right to accept or reject any or all quotations.
- (VI) Payment will be made through Bank Draft, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.
- (VI) The quantity of the articles may be increased or decreased as per the requirement.
- (VII) The successful bidder shall supply the articles for a minimum period of one year on the approved rate which may be extended for a further period of one year, if agreed bilaterally.


10/3/17
O.S.D

Patna High Court.